## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 174 OF 2016 & IA No. 380 of 2016

Dated: 8th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Gujarat Gas Ltd. .... Appellant(s)

Vs.

Saint Gobain Pvt. Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi

Ms. Sumiti Yadava Ms. Maulishree Gupta Mr. Kaustav Som

Counsel for the Respondent(s) : Ms. Iti Agarwal for R.1

Mr. Sumit Kishore for R-2

## **ORDER**

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter for further hearing on <u>03.11.2017</u>.

(B.N. Talukdar)
Technical Member (P&NG)
vt/vq

(Justice Ranjana P. Desai) Chairperson